

GOVERNMENT OF INDIA  
MINISTRY OF JAL SHAKTI  
DEPARTMENT OF WATER RESOURCES, RIVER DEVELOPMENT & GANGA REJUVENATION  
**RAJYA SABHA**

**UNSTARRED QUESTION NO. 266**

ANSWERED ON 02.02.2026

**FUNDS ALLOCATED UNDER HIMACHAL PRADESH WATER RESOURCES SCHEMES**

266. SHRI HARSH MAHAJAN:

Will the Minister of **Jal Shakti** be pleased to state:

- (a) amount of funds allocated by the Central Government to Himachal Pradesh during the last three years under various Government schemes relating to Jal Shakti sector, year-wise;
- (b) amount of funds actually utilised in Himachal Pradesh during said period under aforesaid schemes and amount of funds lapsed due to non-utilisation, along with scheme-wise details;
- (c) number of utilisation certificates submitted by Government of Himachal Pradesh to Central Government so far under these schemes and number pending, with scheme-wise details; and
- (d) steps being taken by the Central Government to ensure proper and timely utilisation of funds allocated under Jal Shakti schemes in the State?

**ANSWER**

**THE MINISTER OF STATE FOR JAL SHAKTI**

(SHRI RAJ BHUSHAN CHOUDHARY)

**(a) to (d):** As reported, the funds allocated by the Central Government to Himachal Pradesh and the utilisation certificate details thereon during the last three years is given under:

I. Jal Jeevan Mission (JJM): Year-wise details of central fund allocated, fund drawn and utilization reported by the State of Himachal Pradesh under JJM is given below:

Rs. In Crore

Sl. No.	Year	Central share					State Expenditure
		Opening Balance	Fund allocated	Fund Drawn	Available fund	Expenditure	
1.	2022-23	818.89	1344.94	1344.94	2163.83	1615.65	182.41
2.	2023-24	548.18	379.67	402.34	950.52	859.96	98.38
3.	2024-25	90.56	916.53	137.48	228.04	189.20	19.67
4.	2025-26	38.84	-	-	38.84	1.55	6.11

Source: JJM-IMIS

II. Flood Management and Border Areas Programme (FMBAP): As reported, during the last three years, an amount of Rs. 30.16 Crore has been released as Central Assistance in FY 2023-24 to the State Government of Himachal Pradesh in respect of the project namely Providing flood protection work for Kanda Pattan (Beas River) Sakrain, Malthod, Thothu and Samour khad in Tehsil Sarkaghat, Distt Mandi which has an estimated cost of Rs. 145.73 Cr and was included under the FMBAP Scheme at Rs. 141.118 Cr. In respect of this, a utilization certificate amounting to Rs. 33.5111 Crore (CS: 30.16 Cr and SS: 3.3511 Cr) has been submitted by State Government of Himachal Pradesh.

III. Modernization of Command Area Development and Water Management (M-CADWM): As reported, the details of the cluster/project included for pilot implementation under M-CADWM Scheme in Himachal Pradesh for the period 2025-2026 are as under:

Sl.No.	State / UT	Cluster Name	Cluster CCA (Ha) (approx.)	Cost (Rs. in Cr.) (approx.)	CA (Rs. in Cr.) (approx.)	Funds Released (Rs. in Cr.)
1.	Himachal Pradesh	Haroli Block, District Una	4889	97.05	87.34	4.37

IV. As reported by State Government of Himachal Pradesh,

(i) details of the funds under PMKSY during the last three years:

Year	CA Released
2022-23	40.50
2023-24	142.30
2024-25	113.00
2025-26 (up to January, 2026)	154.76
<b>Total</b>	<b>450.56</b>

(ii) details of Funds utilized & exp. Incurred with State share of the Jal Shakti Vibhag during the last three years, under PMKSY: (Rs. in Cr.)

Year	Funds utilized & exp. Incurred with State share	Funds lapsed
2022-23	59.80	0.00
2023-24	82.10	0.00
2024-25	138.41	0.00
2025-26 (up to January, 2026)	18.9866	0.00
<b>Total</b>	<b>299.2966</b>	<b>0.00</b>

(iii) Numbers of Utilisation Certificate submitted to Government of India with scheme-wise details of Jal Shakti Vibhag under PMKSY during the last three years:

Year	Numbers of Utilisation Certificate Submitted to Government of India
2022-23	1
2023-24	3
2024-25	4
2025-26 (up to January, 2026)	1
<b>Total</b>	<b>9</b>

To ensure successful implementation of various Government schemes, the Government of India regularly reviews the progress with the respective State Governments, including Himachal Pradesh. The Departments concerned issue advisories from time to time and hold review meetings, conferences, workshops and video conferences, including at the highest level, wherein States are advised to plan and expedite implementation in a time-bound manner. In addition, field and site visits are also undertaken to handhold the States, and the progress is periodically monitored through video conferences, webinars, workshops and site visits to ensure proper and timely utilisation of the allocated funds.

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